NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

[2]

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/196/2016

NAME OF THE PETITIONER(S)

: B.R. Lokesh

NAME OF THE RESPONDENT(S)

: M/s Mamallapuram Development Private Limited & 4

others

UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

Represented by

Signature

[. S. Aravinder

Control for Represented by

Signature

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ORDER

Counsels for both the parties are present and prayed for time to submit final arguments. At request, time is enlarged. Put up on 22.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)
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MEMBER (JUDICIAL)